

(b) if so, the details of the assessment made?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH):

(a) The Reserve Bank of India sent a special team headed by the Executive Director, ACD, to assess the assistance from the Reserve Bank of India that may be required by the Cooperative Credit institutions as a result of the floods in West Bengal.

(b) According to the State Government's estimates, 10 out of 15 districts in the State were affected by torrential rains and floods. Affected districts are Bankura, Burdwan, Birbhum, Howrah, Hooghly, Malda, Murahidabad, Midnapore, Nadia and 24 Parganas. The affected districts are served by 11 central cooperative banks and 2 units of the State Coop. Bank (24 Parganas). On the basis of the estimated damage to the standing crops in different districts, the estimated amount of short-term agricultural loans affected by floods worked out to Rs. 3970.76 lakhs of which Rs. 2381.24 lakhs were in respect of current Kharif advances and the balance of Rs. 1589.52 lakhs was overdue. The State Government has to send proposal for conversion of short term loans to the RBI.

The lending programme of the Central Coop. banks/units in the affected districts for rabi financing has been worked out at Rs. 28 crores. To provide support for the Rabi loans requirement of funds for supplementary credit limits for short term loans for the Central Coop. Banks in the flood affected district was estimated at about Rs. 16.26 crores. Sanction for Rs. 15.20 crores has been given on 28th October, 1978 by RBI. RBI has agreed to sanction further credit limits for the rabi season if it becomes necessary. For long term credit, tentative estimate of loss due to floods is estimated Rs. 10 crores by the State Government. The detailed assessment of unit-wise damage has to be made by the State Government and proposals for re-schedulings of loans sent to RBI. Fresh loans for reclamation and repairs could be given under ARDC refinanced and normal debenture programmes of the Land Development Banks.

Duck Breeding

2108. **SHRI AHMED HUSSAIN:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) Whether in view of its being most suitable, the Centre is giving/propose to give specific attention and planning for duck breeding in the North Eastern Region;

(b) if so, the details in this respect and its location, number of ducks so far imported, alongwith the cost in respect of the Central Duck breeding farms;

(c) number of more Central Duck breeding farms proposed to be increased in North Eastern Region and proposed to be set up in Assam in the near future; and

(d) how the Government propose to provide scientific breeding programme for these farms?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):

(a) Yes, Sir.

(b) A Regional Duck Breeding Farm financed by the North Eastern Council has been established near Agartala (Tripura) with an outlay of Rs. 20.90 lakhs. 301, day-old ducklings of Khaki Campbell breed known for high egg production have been imported from U.K. during 1977 at a total cost of Rs. 3766.90. 399 more day-old ducklings of this breed worth Rs. 6671.60 are proposed to be imported for this farm from U.K. in the near future.

(c) The Regional Duck Breeding Farm established near Agartala is expected to meet the demand for improved quality Khaki Campbell ducklings of the entire North Eastern Region including Assam and no new Central or Regional Duck breeding Farm is proposed to be established in the near future in Assam.

(d) After building up the foundation stock Scientific Breeding Programme will be taken up in the Khaki Campbell ducks at the Regional Duck Breeding Farm established near Agartala (Tripura).

Crossing of Efficiency Bar of Teachers in Delhi Administration

2109. **SHRI DAJIBA DESAI:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) how many cases of crossing of efficiency bar of teachers are pending in Education Department of Delhi Administration, category-wise;

(b) since when these are pending; and

(c) the steps Government propose to get these cases decided soon?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI MATI BENUKA DEVI BARKATAK):

(a) to (c). According to information made available by Delhi Administration, 900 cases of crossing of efficiency bar of teachers are pending in the Education Directorate of Delhi Administration. The break up category-wise is as under:

Headmasters	172
T.O.T./L.T.	532
Assistant Teacher/Junior Teacher	196

350 cases have since been cleared by the Departmental Promotion Committee and orders are under issue.

The majority of the cases are pending since 1-7-1978.

As per instructions on the subject efficiency bar can be allowed only after due consideration of the latest annual confidential reports. Then annual confidential report for the year 1977-78 in respect of the pending cases are being collected from the Reporting/Reviewing Officers. It has been decided to hold Departmental Promotion Committee meetings three times a month regularly in order to consider and clear all such cases.

Layout Plans of Gujranwala House Building Co-operative Society.

2110. SHRI NATVERLAL B. PARMAR: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 4445 on the 19th December, 1977 regarding layout plans of the Gujranwala House Building Co-operative society, Delhi and state:

(a) whether the information sought therein has been collected and if so, the details thereof;

(b) whether Government now propose to revise the layout plans and provide plots as per the requirements of the Left Out Members of the Society who are waiting for these plots since 1959; and

(c) if not, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT):

(a) Yes, Sir.

A layout plan carrying out 93 residential plots was submitted by the society. Since it did not accommodate members on the

waiting list of the society, the society was asked by the DDA to prepare a revised layout plan keeping in view the provisions of the Master Plan relating to density.

It is for the society to circulate the approved layout plan among its members.

It may, however, be stated that the layout plans are approved in accordance with the provisions of the Master Plan and not according to the views of the individual members.

(b) and (c), Do not arise. in view of reply to (a).

Amount spent on Part I & II Society by Gujranwala House Building Society

2111. SHRI NATVERLAL B. PARMAR: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government are aware that huge amount which belonged to the Left Out Members of the Gujranwala House Building Co-operative Society, Delhi has been spent by the Society on providing amenities such as light and water etc. in Part I and Part II of the Society;

(b) if so, the amount so spent so far.

(c) the total amount spent for Part I and Part II out of the development fund created by the Society out of the sales of fruits, trees and wood; and

(d) the steps being taken to realise this amount from the residents of Part I and Part II and credit the same to the land and development account of Left Out Members of the Society?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT):

(a) to (d). As there were complaints against the Gujranwala House Building Society, the Managing Committee has been superseded by the Registrar of Co-operative Societies and a statutory inquiry has been instituted under Section 55 of the Delhi Cooperative Societies Act, 1972. The irregularities really committed by the Managing Committee and the remedial steps required to be taken can be decided only after the inquiry is completed.

Residential University at Bhavnagar

2112. SHRI AHMAD M. PATEL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether there is any proposal to set up Residential University at Bhavnagar in Gujarat; and